30.09.2005 Hon'ble Mr. K.B.S. Rajan, JM Hon'ble Mr. A.K. Singh, A.M.

Sri M.K. Sharma brief holder of Sri A.K. Gaur, learned counsel for the respondents.

Vide order-dated 13.1.2005 it was indicated no further adjournment shall be granted. Subsequently, when the case was listed on 8.8.05 none appears on behalf of the applicant. Today, again no one is present. It appears that the applicant is no longer interest in prosecuting of this case. The OA is dismissed in default.

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